

**THE WOOLLEN YARN (PRODUCTION AND DISTRIBUTION CONTROL) ORDER, 1980**

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Commerce and Industry Notification S.O. No. 2347, dated the 21st September, 1960, publishing the Woollen Yarn (Production and Distribution Control) Order, 1960. [Placed in Library. See No. LT-2399/60.]

**NOTIFICATIONS UNDER THE MOTOR VEHICLES ACT, 1939**

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIUDDIN): Sir, I beg to lay on the Table, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, a copy each of the following Notifications:—

(i) Notification No. 127/60, dated the 28th June, 1960, publishing certain amendments in the Andaman and Nicobar Islands Motor Vehicles Rules, 1939, issued by the Chief Commissioner, Andaman and Nicobar Islands. [Placed in Library. See No. LT-2338/60.]

(ii) Notification No. H(T) 14-787/58, dated the 13th July, 1960, publishing an amendment in the Punjab Motor Vehicles Rules, 1940, as applied to Himachal Pradesh, issued by the Himachal Pradesh Administration. [Placed in Library. See No. LT-2337/60.]

**THE SHIPPING DEVELOPMENT FUND COMMITTEE (GENERAL) RULES, 1960**

SHRI AHMED MOHIUDDIN: Sir, I also beg to lay on the Table, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958, a copy of the Ministry of Transport and Communications (Department of Transport) Notification G.S.R. No. 938, dated the 8th August, 1960, publishing the Shipping Development Fund Committee (General) Rules, 1960. [Placed in Library. See No. LT-2318J60.]

**NOTIFICATIONS UNDER THE ALL INDIA SERVICES ACT, 1951**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): Sir, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Service\* Act, 1951, a copy each of the following Notifications of the Ministry of Home Affairs:—

(i) Notification G.S.R. No. 926, dated the 8th August, 1960, publishing the All India Services (Conditions of Service—Residuary Matters) Rules, 1960. [Placed in Library. See No. LT-2323/60.]

(ii) Notification G.S.R. No. 945, dated the 10th August, 1960, publishing All India Services (Death-cum. Retirement Benefits) Amendment Rules, 1960. [Placed in Library. See No. LT-2354/60.]

(iii) Notification G.S.R. No. 948, dated the 9th August, 1960, publishing a corrigendum to Government Notification G.S.R. No. 725, dated the 23rd June, 1960. [Placed in Library. See No. LT-2344/60.]

(iv) Notification G.S.R. No. 980, dated the 19th August, 1960, publishing further amendments in Schedule III to the Indian Police Service\* (Pay) Rules, 1954. [Placed in Library. See No. LT-2354/60.]

(v) Notification G.S.R. No. 981, dated the 19th August, 1960, publishing further amendments in Schedule III to the Indian Police Service. (Pay) Rules, 1954. [Placed in Library. See No. LT-2354/60.]

**ANNUAL REPORT (1959-60) OF TBM NATIONAL PRODUCTIVITY COUNCIL**

SHRI MANUBHAI SHAH: Sir, I beg to lay on the Table, a copy of the Annual Report of the National Productivity Council for the year 1959-60. [Placed in Library. See No. LT-2404/60.]